

Municipal Councillors, eminent members of the public and officials examined nearly 600 objections and suggestions and also carried out local inspections before making its report. Thereafter an Advisory Council as provided in the Act examined all the proposals and made modifications in the Master Plan before it was finalised.

(c) Does not arise; but the Delhi Development Act, 1957 provides under Section 11-A for modifications to the Master Plan and the Zonal Development Plans

**Committee on Essential Drugs**

- \*296. Shri Yashpal Singh:  
 Shri Ramachandra Ulaka:  
 Shri Dhuleshwar Meena:  
 Shri Khagapathl Pradhani:  
 Shri Heerji Bhal:

Will the Minister of Health and Family Planning be pleased to refer to the reply given to Starred Question No 613 on the 7th December, 1966 and state:

- (a) whether the Report of the Committee on Essential Drugs has since been submitted;  
 (b) if so, the main features thereof, and  
 (c) the reaction of Government thereto?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar):

- (a) No, Sir.  
 (b) and (c). Do not arise.

**Gold Smuggling in Bombay**

\*297. Shri Hukam Chand Kachhavalaya: Will the Minister of Finance be pleased to refer to the reply given to Starred Question No 73 on the 3rd November, 1966 and state:

(a) the progress made so far in unearthing gold smuggling racket in Bombay with its national and international links in September, 1966; and

(b) the action taken against the 18 persons arrested in this connection?

The Minister of State in the Ministry of Finance (Shri K. C. Pant): (a) Eight more persons have been arrested bringing the total of those arrested to 26. The investigation, which is complicated, spread over the States of Maharashtra, Mysore, Madras, West Bengal & Delhi, is being pursued by the Central Bureau of Investigation.

(b) The 18 persons previously arrested have been released on bail under the orders of the Chief Presidency Magistrate, Bombay

**PL 480 Funds**

- \*298. Shri Chintamani Panigrahi:  
 Shri Indrial Yajnik:

Will the Minister of Finance be pleased to state

- (a) the total amount of money deposited in terms of Rupees in PL 480 Funds in India till March, 1967,  
 (b) the withdrawals from this fund during the period from October 1966 to February 1967 and  
 (c) the different heads under which the withdrawals have been made?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The total amount of money deposited in PL 480 Funds till 1st March, 1967, was about Rs. 1652 crores

(b) The withdrawals from this Fund during the period October 1966 to February 1967 were as follows:

	(Rs. crores)
October '66	. 2 45
November '66	. 4 12
December '66	. 3 40
January '67	.. 3 00
February '67	. 6 65
Total:	.. 19 62

(c) Rs. 1.68 crores were withdrawn for Cooley Loans and Rs. 17.84 crores for US Government expenditures.